GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY & DAIRYING LOK SABHA ADMITTED UNSTARRED QUESTION NO. 1886 TO BE ANSWERED ON 1ST AUGUST, 2023

BENEFICIARIES OF KCC

1886. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालनऔरडेयरीमंत्री be pleased to state:

(a) whether any assessment or survey has been conducted by the Government to ascertain the number of cattlemen in the country;

(b) if so, the details thereof, State and district-wise particularly for Haryana;

(c) the details of the criteria set up for the eligible beneficiaries to get Kisan Credit Card (KCC);

(d) the details of the cattlemen provided with the KCC in Haryana, district-wise; and

(e) the details of the loans provided on the basis of KCC to the said cattlemen during the last three years and the current year in Haryana particularly in Sonipat district?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) & (b): Yes, Department of Animal Husbandry and Dairying conducts Livestock Census in every five years to provide species-wise and breed-wise along with age and sex-composition information on livestock population, up to household level in rural and urban areas of the country. The state-wise number of households having cattle as per 20th Livestock Census (2019) is given in Annexure-I.

The district-wise number of households having cattle in the state of Haryana as per 20th Livestock Census is given in **Annexure-II**.

(c): The eligibility criteria for availing Kisan Credit Card are as under:

(i) General Eligibility Criteria:

- 1. Farmers individual/ joint borrowers who are owner cultivators;
- 2. Tenant farmers, oral lessees & share croppers;
- 3. Self Help Groups (SHGs) or Joint Liability Groups (JLGs) of farmers including tenant farmers, share croppers etc.

(ii) For Fishery:

- 1. Inland Fisheries and Aquaculture
- 2. Fishers, Fish Farmers (individual & groups/ partners/ share croppers/ tenant farmers), Self Help Groups, Joint Liability Groups and women groups.
- 3. The beneficiaries must own or lease any of the fisheries related activities such as pond, tank, open water bodies, raceway, hatchery, rearing unit, possess necessary license for fish farming and fishing related activities, and any other State specific fisheries and allied activities.

- (iii) Marine Fisheries: Beneficiaries who own or lease registered fishing vessel/boat, possess necessary fishing license/permission for fishing in estuary and sea, fish farming/mariculture activities in estuaries and open sea and any other State specific fisheries and allied activities.
- (iv) **Poultry and small ruminant:** Farmers, poultry farmers either individual or joint borrower, Joint Liability Groups or Self-Help Groups including tenant farmer of sheep/goats/pigs/poultry/birds/rabbit and having owned/rented/leased sheds.
- (v) **Dairy:**Farmers and Dairy farmers either individual or joint borrower, Joint Liability Groups or Self-Help Groups including tenant farmers having owned /rented/leased sheds.

(d) & (e): Total number of operative KCC accounts and amount outstanding under operative KCC accounts in dairy in the State of Haryana as on end of financial years 2020-21, 2021-22 and 2022-23 are as given below:

As on end of Financial Year	-	Amount outstanding in operative KCC accounts under dairy (in Rs. lakh)
2020-21	29,001	31,989.31
2021-22	55,772	71,642.65
2022-23*	77,307	1,04,662.00

Source: D/o Financial Services;

*Data is provisional

As informed by D/o financial Services district wise data is not centrally maintained by RBI and NABARD.

S.No.	States/UTs	Number of Households having cattle (Thousand Nos)
1	Andaman And Nicobar Islands	9.12
2	Andhra Pradesh	1231.92
3	Arunachal Pradesh	44.98
4	Assam	2451.25
5	Bihar	5753.49
6	Chandigarh	1.33
7	Chhattisgarh	2301.90
8	Dadra And Nagar Haveli	15.99
9	Daman And Diu	0.30
10	Delhi	18.39
11	Goa	8.7
12	Gujarat	2222.0
13	Haryana	682.20
14	Himachal Pradesh	694.68
15	Jammu And Kashmir	955.2
16	Jharkhand	2608.3
17	Karnataka	2581.2
18	Kerala	448.3
19	Lakshadweep	0.58
20	Madhya Pradesh	5415.7
21	Maharashtra	4064.99
22	Manipur	57.8
23	Meghalaya	117.5
24	Mizoram	4.1
25	Nagaland	19.2
26	Odisha	3022.7
27	Puducherry	14.7
28	Punjab	872.0
29	Rajasthan	4220.1
30	Sikkim	52.9
31	Tamil Nadu	2533.0
32	Telangana	885.7
33	Tripura	254.1
34	Uttar Pradesh	7098.9
35	Uttarakhand	651.6
36	West Bengal	6140.2
	All-India	57456.24

Source: 20th Livestock Census

District-wise Number of Households having Cattle in Haryana			
Sl No	District	Number of Households having cattle (Thousand Nos)	
1	Ambala	25.84	
2	Bhiwani	40.97	
3	Charki Dadri	16.42	
4	Faridabad	11.01	
5	Fatehabad	37.23	
6	Gurugram	15.67	
7	Hisar	59.25	
8	Jhajjar	24.00	
9	Jind	52.51	
10	Kaithal	36.87	
11	Karnal	52.72	
12	Kurukshetra	38.47	
13	Mahendragarh	18.09	
14	Mewat	8.24	
15	Palwal	20.97	
16	Panchkula	9.92	
17	Panipat	26.08	
18	Rewari	18.94	
19	Rohtak	19.53	
20	Sirsa	75.58	
21	Sonipat	34.77	
22	Yamunanagar	39.14	
	Total	682.20	

Source: 20th Livestock Census.